

<i>Year</i>	<i>No. of case</i>
1983	1
1984	3
1985	-
1986	2
1987	1

(b) C.B.I. has reported that no case was sent up for prosecution during the year 1987.

(c) and (d). Certain cases of irregularities/frauds relating to Chandni Chowk (Delhi) and Connaught Circus (New Delhi) Branches of State Bank of Indore have been referred to the C.B.I. for examination as to whether these cases could be taken up for investigation by it.

[*Translation*]

Loans Advanced by Syndicate Bank in Uttar Pradesh

9096. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Syndicate Bank which as a lead bank has been allotted several districts including Mathura district in Uttar Pradesh is not giving loans for the purchase of tractors and other agricultural implements;

(b) if so, the reasons therefor;

(c) whether Government have imposed any ban on agricultural loans; and

(d) if not, the reasons as to why the Syndicate bank is not giving agricultural loans?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Syndicate Bank has reported that it has been granting loans for the purchase of tractors in Uttar Pradesh.

(b) to (d). Do not arise.

[*English*]

Transfer Policy of State Bank of Indore

9097. SHRI MANVENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the details regarding the implementation of the guidelines given by the Reserve bank of India to the State Bank of Indore about transfer policy of the officers;

(b) the number of officers transferred as per the policy during the current year;

(c) the number of transfer orders issued and cancelled by the bank during the current year;

(d) whether it is a fact that the policy is not strictly followed by the bank; if so, the number of officers of Delhi/Connaught Place branch in whose case transfer order have not been complied with; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) (a) State Bank of Indore has reported that its transfer policy is based on Government instructions and guidelines issued by State Bank of India.

(b) The number of officers transferred under the bank's transfer policy during the current calendar year is 97.

(c) The number of transfer order issued and cancelled by the bank during the current calendar year is reported to be 'nil'.

(d) and (e). According to State Bank of Indore 2 officials have not moved out of Delhi due to non-reporting of relieving officers and that they will be relieved as soon as reporting officers report at Delhi in their respective places.

Import of Contaminated Edible Oil and Pulses

9098. SHRI RAM DHAN:
SHRI BALWANT SINGH RA-
MOOWALIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether edible oil from Europe and pulses from Turkey were imported after the Chernobyl nuclear incident;

(b) if so, the quantity thereof;

(c) whether these commodities were tested in the research laboratories prescribed for it;

(d) if so, the names of the laboratories where these commodities were tested and the reports thereof; and

(e) if not, the reasons for not conducting the tests?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (e). The information of being collected and will be laid on the Table of the House.

[*Translation*]

Relief to MRTP and FERA Companies in Punjab

9099. SHRI RAM DHAN:
SHRI BALWANT SINGH RA-
MOOWALIA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering to give relief to MR.R.T.P. and F.E.R.A. companies in Punjab in order to save the industries from going into miserable condition due to deteriorating situation in that state;

(b) if so, the broad details of the scheme; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). The Government of Punjab have requested that the whole of Punjab state may be declared as a category 'A' backward region. So far Government of India have not found it possible to accept this suggestion. However, special consideration is being shown for location of industrial project in Punjab.

Committee to Examine suicides by Cotton Growers in Andhra Pradesh

9101. SHRI RAM DHAN:
SHRI BALWANT SINGH RA-
MOOWALIA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a committee of senior bank officers was appointed to go